

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH - COURT NO.4

SERVICE TAX APPEAL NO. 85861 OF 2020

(Arising out of Order-In-Appeal No. NA/GST/A-III/MUM/273-275/2019-20 Dated 11.03.2020 passed by the Commissioner (Appeals-III), Mumbai.)

KANAKIA SPACES REALITY PVT. LTD.

.....Appellant

(215, Atrium Mall, 10th Floor,
CTC, Andheri-Kurla Road,
Andheri (E), Mumbai-400093.)

VERSUS

COMMISSIONER OF CGST & CENTRAL EXCISE, MUMBAI

....Respondent

(9th Floor, Lotus, Parel,
Lotus Infocentre, Near Parel Station,
Parel (E), Mumbai-400012)

Appearance:

Shri Mayur Jain, Advocate with Ms.Rinki Arora, Advocate for the Appellant.

Shri S.B.P. Sinha, Authorized Representative for the Respondent.

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 22.12.2023
DATE OF DECISION : 14.03.2024

Appeal is allowed. For order, see order of date in Service Tax Appeal No.85860 of 2020.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

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